

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

IB-2765(ND)/2019

IN THE MATTER OF
S.P. Town Planner Pvt. Ltd.
VS.
VRP Buildtech Pvt. Ltd.

...PETITIONER'

...RESPONDENT

SECTION
Under Section 9 IBC, 2016

Order delivered on 06.12.2019

Coram:

Chief Justice Shri M.M. Kumar Hon'ble President
Mrs. Saroj Rajware
Hon'ble Member (Technical)

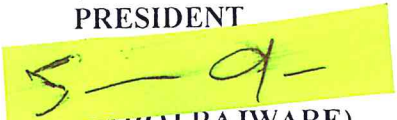
For the Petitioner/Applicant : Mr. Sandeep Chilana, Ms. Priyojeet Chatterjee and Mr.
Shekhar Sharma Advocates
For the Corporate Debtor : Mr. Rohan Gupta Advocate

ORDER

Let the matter be listed before the regular Bench on 03.1.2020.



(M.M. KUMAR)
PRESIDENT



(SAROJ RAJWARE)
MEMBER (TECHNICAL)

Surjit